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NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 647/9/HDB/2019
NAME OF THE COMPANY	ECI Engineering and Construction Company Ltd
NAME OF THE PETITIONER(S)	Shree Abirami Engineering Works
NAME OF THE RESPONDENT(S)	ECI Engineering and Construction Company Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

No one appeared either for the Operational Creditor or for the Corporate Debtor. Rejoinder is not filed. The matter stands closed for filing rejoinder. The matter stands adjourned for further consideration to 26.08.2021.

  
**MEMBER  
(TECHNICAL)**

Karim

  
**MEMBER  
(JUDICIAL)**